

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1541  
TO BE ANSWERED ON 19.12.2018  
JOINT VENTURES OF RAILWAYS**

**1541. PROF. SAUGATA ROY:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of joint ventures/companies formed for construction/development of new railway lines with the various State Governments;**
- (b) whether the concerned State Governments have deposited their share in this regard;**
- (c) if so, the details thereof;**
- (d) whether the Government has a new policy which provides that the State Governments' involvement is mandatory for new projects; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (e): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1541 BY PROF. SAUGATA ROY TO BE ANSWERED IN LOK SABHA ON 19.12.2018 REGARDING JOINT VENTURES OF RAILWAYS**

**(a) to (c): Joint Venture(JV) Companies have been formed with Eight State Governments with an Authorized Capital of ₹ 100 crore each. The paid up capital has been decided by each company separately. Details of paid up capital/share application money by the concerned State Government in each of the company are as under:-**

SN	State	Name of JV Company	Contribution deposited by State Government for equity shares in JVC	
			Percentage Equity	Amount (₹)
1	Chhattisgarh	Chhattisgarh Railway Corporation Ltd. (CRCL)	51%	25.5 Cr.
2	Gujarat	Gujarat Rail Infrastructure Development Corporation Ltd. (G-RIDE)	51%	18.005 Cr.
3	Haryana	Haryana Rail Infrastructure Development Corporation Ltd. (HRIDC)	51%	10.2 Cr.
4	Jharkhand	Jharkhand Rail Infrastructure Development Corporation Ltd. (JRIDCL)	51%	1 Cr.
5	Kerala	Kerala Rail Development Corporation Ltd. (KRDCL)	51%	51 Cr.
6	Karnataka	Rail Infrastructure Development Company (Karnataka) Ltd. (K-RIDE)	51%	2.49993 Cr.
7	Maharashtra	Maharashtra Rail Infrastructure Development Corporation Ltd. (MRIDCL)	50%	40 Cr.
8	Odisha	Odisha Rail Infrastructure Development Ltd. (ORIDL)	51%	26.01 Cr.

**(d) and (e) : In view of the essential requirement of number of new rail infrastructure projects in various States to serve their core sector industries, ports, mines, industrial corridors etc., which cannot be taken up by Ministry of Railways at present at desired pace, State specific 'Joint Venture (JVs) Companies between the Ministry of Railways and willing State Governments have been incorporated to undertake project development, resource mobilization and monitoring of mutually identified rail infrastructure projects.**

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